

S.No.9

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
08-05-2024 AT 10:30 AM**

**CP(IB) No. 389/121/HDB/2022
AND
IA (IBC) 745 & 236/2023 in CP(IB) No. 389/121/HDB/2022
u/s. 121 of IBC, 2016**

IN THE MATTER OF:

PTC India Financial Services Limited

...Petitioner

AND

Mr. Mahendra Kumar Agarwal

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP(IB) No. 389/121/HDB/2022

Learned Counsel Mr Naresh Kumar Sangam, for petitioner present physically.

Orders not pronounced. **For orders on 28.05.2024.**

IA (IBC) 745/2023

Orders not pronounced. **For orders on 28.05.2024.**

IA (IBC) 236/2023

Orders not pronounced. **For orders on 28.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)